

held negotiations with the Central Government about the development of petro-chemical industries around Koyali refinery near Baroda; and

(b) if so, what conclusions have been arrived at as a result of the negotiations held in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) No.

(b) Does not arise.

UTILISATION OF NATURAL GAS IN ANKLESHWAR OIL FIELD

940. SHRI NIREN GHOSH:
SYED NAUSHER ALI:
SHRI A. P. CHATTERJEE:
SHRI ARAVINDAKSHAN
KAIMAL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a large quantity of gas was allowed to be burnt off recently in the Ankleshwar oil-field;

(b) if so, what are the reasons therefor; and

(c) the steps proposed to be taken by Government to make full use of the natural gas produced in the said oil field?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) and (b) Some of the gas produced at a pressure too low for it to be utilised economically is being flared. Some other quantities of gas have also had to be flared because the industries for whom it is earmarked are not yet ready to receive it. This is usual oilfield practice all over the world.

(c) All the high pressure gas available from Ankleshwar has already been committed for supply to consumers including the Uttaran Power Station, Gujarat Fertilisers, Baroda Industries and Baroda Municipal Corporation. When these consumers lift the quantity earmarked for them, there will be no flaring of high pressure gas.

INTERNATIONAL FINANCE CORPORATION'S INVESTMENT IN INDIAN FERTILIZER INDUSTRY

941. SHRI NIREN GHOSH:
SYED NAUSHER ALI:
SHRI A. P. CHATTERJEE:
SHRI ARAVINDAKSHAN
KAIMAL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the International Finance Corporation has decided to invest in the fertilizers plants in India;

(b) if so, what is the total investment on the project and India's share in it;

(c) who will provide the technical management, supervise construction of and start-up operations of the project; and

(d) whether Government are considering the proposal to give the management the power to decide the price of fertilizers produced in the plant?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) Yes sir. The I.F.C. has decided to participate in the equity shares and grant a loan to M/s Indian Explosives Ltd., who are setting up a fertilizer plant at Kanpur.

(b) The total investment on the project together with India's share will be as follows:—